# GOVERNMENT OF INDIA DEFENCE LOK SABHA

## UNSTARRED QUESTION NO:3056 ANSWERED ON:10.02.2014 DEFENCE PROCUREMENTS Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Bhagora Shri Tarachand;Dharmshi Shri Babar Gajanan;Dhruvanarayana Shri R. ;Krishnaswamy Shri M.;Shetkar Shri Suresh Kumar;Singh Shri Ravneet;Sivasami Shri C.;Sugumar Shri K. ;Thamaraiselvan Shri R.;Venugopal Shri P.

#### Will the Minister of DEFENCE be pleased to state:

(a) whether several defence procurements have been stalled due to corruption allegations during the last three years;

(b) if so, the details thereof along with steps taken to deal with the shortage caused as a result of these deals;

(c) whether the Government proposes to clear all pending procurements for the armed forces including acquisition of modern equipment, armaments and 98 heavy weight torpedoes for the scorpene submarines; and

(d) if so, the details thereof, Service-wise?

# Answer

## MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) & (b): Procurement for the Armed forces is done in accordance with the Defence Procurement Procedure (DPP) and Defence Procurement Manual (DPM). The procedures contain stringent provisions aimed at ensuring the highest degree of probity, public accountability and transparency. In case any allegation of corruption in defence deals is received, the same is examined by the Ministry and wherever necessary, the case is referred to the appropriate agency for investigation. Suitable action is also taken against the vendors and persons found guilty in such cases.

(c) & (d): All the procurement proposals are processed as per the prescribed procedure in Defence Procurement Procedure (DPP) / Defence Procurement Manual (DPM) & extant instructions in this regard, and contracts are awarded after obtaining necessary approval of the Competent Financial Authority (CFA). The procurement of 98 Heavy Weight Torpedoes has been processed through Defence Acquisition Council (DAC) as per the Defence Procurement Procedure (DPP).